PRL. CITY CIVIL AND SESSIONS JUDGE

In The Court Of : CCH66 LXV ADDL. CITY CIVIL AND SESSIONS JUDGE

CNR Number : KABC010327102026

Case Number : Crl.Misc./0010737/2026

Date : 20-11-2026

KRIPA ALVA **Versus** CYBER CRIME PS

Daily Status

Business	Nature of Disposal	Disposal Date
Case called out. Petitions called out at 3.15 pm. Counsels for petitioner absent. SH advocate for ld. SPP present. The bail petitions in Crl.Misc. No. 10523/2026 c/w Crl.Misc. 10580 and 10582, 10717, 10723 and 10737 of 2026 filed by the petitioners U/S 482 of BNSS are hereby dismissed.	DISMISSED	20-11-2026